

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 267
TO BE ANSWERED ON 3RD FEBRUARY, 2017
DEFENCE QUOTA IN MEDICAL COURSES**

267. SHRI Y.S. AVINASH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received any request to provide reservation for defence personnel in medical courses of Government run colleges and if so, the details thereof;
- (b) whether Ministry of Home Affairs has recommended for providing the same, if so, the details thereof;
- (c) whether the Government has taken any decision to provide reservation to defence personnel in medical courses, if so, the details thereof and if not, the reasons therefor;
- (d) whether Supreme Court has also sought the clarification in this regard; and
- (e) if so, the action taken by the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(FAGGAN SINGH KULASTE)**

- (a): No. However, a specific reference was received only for VMMC under IP University.
- (b) & (c): No reference has been received from MHA in this Ministry.
- (d) & (e): No.

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